In terms of the provisions of the Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983 and other relevant statutes governing the public financial institutions, the information relating to the individual constituents of the public financial institutions cannot be disclosed and hence the names and other details asked in the question cannot be divulged.

Decentralisation of Excise Department

1958. SHRI M. RAMGOPAL REDDY: Will the Minister of FINANCE be pleased to state:

- (a) whether there is any proposal under consideration of Government to decentralise Central Excise Department;
  - (b) if so, the details thereof; and
- (c) the extent to which it will be beneficial to the general public and the time by which it will be decentralised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) No, Sir.

(b) and (c) Does not arise.

Directives to Abolish Sales Tax and Octroi on Handloom Products

1959. SHRI M. RAMGOPAL REDDY:
SHRI G. Y. KRISHNAN:
SHRI RAM VILAS PASWAN:
SHRI AMARSINH RATHAWA:
DR. VASANT KUMAR
PANDIT:

Will the Minister of COMMERCE be pleased to state:

- (a) whether Central Government have recently issued any directives to the State Governments to abolish sales tax and octroi on handloom products;
- (b) if so, the names of such States which have accepted the directives of the Central Government;

- (c) whether Government propose to abolish sales tax on some other items; and
  - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRIP. A. SANGMA): (a) Central Government have requested the State Government to consider abolition of sales-tax and octroi on handloom products.

- (b) The States of Karnataka, Uttar Pradesh and Tripura and the Union Territories of Goa, Daman & Diu, Dadra & Nagar Haveli and Lakshadweep Islands have informed that they have already exempted handloom goods from sales-tax and octroi duty. Other State Governments are considering the suggestion made by the Central Government.
- (c) and (d) The proposal was for replacing sales tax by additional excise duty. This was studied by an export Committee for five items, namely, Vanaspathi, Drugs & Medicines, Cement, Paper and Paper Board and Petroleum products. In the conference held in November, 1983 a large number of Chief Ministers indicated their acceptance of the scheme suggested by the Tripathi Committee for introduction of additional excise duty in lieu of sales-tax, in principle. However, some of the Chief Ministers indicated that they were not in a position to accept this scheme recommended by the Tripathi. Committee, As this meeting Chief Ministers resolved that efforts should be continued to bring about a consensus amongst the State Governments on these issues.

Textile mills lying closed

1960. SHRI M. RAMGOPAL
REDDY:
SHRI RAM VILAS PASWAN:
SHRI HARISH KUMAR
GANGWAR:
SHRI SATYANARAYAN
JATIYA:

Will the Minister of COMMERCE be pleased to state:

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- (a) whether a number of textile mills have been lying closed in various States of the country;
- (b) the names and number of such textile mills which are lying closed in each State.
- (c) the number of labourers workers affected due to the closure of those mills; and
- (d) whether Government proposed to take over all such textile mills to provide jobs to the affected workers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR):
(a) As on 3)-6-1984 sixty two cotton textile mills in the country were lying closed.

- (b) A statement giving the names of these textile mills is attached.
- (c) About 1,09,700 workers were on roll on these mills.
- (d) There is no such proposal under the consideration of the Government.

## Statement

Names of Cotton Textile Mills Closed as on 30-6-1984

- I. Andhra Prudesh
- 1. Dewan Bahadur Ramgopal Mills Ltd. Elchiguda, Secunderabad.
- II. Bihar
- 2. Bihar Cotton Mills Ltd., Phulwari-sherif, Patna.
- III. Gujarat
- 3. The Fine Knitting Co. Ltd., Ahmedabad.
- 4. Gujarat Spinning Mills, Ahmedabad.

- 5. Kailash Mills Pvt. Ltd , Umbergaon.
- Manekchowk & Ahmedabad Mfg.
   Co. Ltd., Ahmedabad.
- 7. Bhalakia Mills Co. Ltd., Ahmedabad.
- Marsden Spg. & Mfg. Co. Ltd., Ahmedabad.
- Monogram Mills Co. Ltd., Ahmedabad.
- Silver S. Cotton Mills Ltd., Ahmedabad.
- Aryodaya Spg. & Wvg. Mills Co. Ltd., Ahmedabad.
- 12. Ahmedabad Cotton Mfg. Co. Ltd., (Bagicha Mill) Ahmedabad.
- 13. Prasad Mills Ltd., Ahmedabad.
- Tarun Commercial Mills Ltd., Ahmedabad.
- Sarangpur Cotton Mills Ltd., No. 2, Ahmedabad.
- Abhay Mills Ltd., Ahmedabad.
- The Commercial Ahmedabad Mills Co. Ltd., Ahmedabad.
- New Swadeshi Mills of Ahmedabad Ltd., Ahmedabad.
- 19. Manjushri Textiles, Ahmedabad.
- 20. Maharana Mills Private Ltd.,
- 21. Sree Yamuna Mills Co. Ltd., Baroda.
- 22. Navjyot Mills Ltd., Kadi.
- 23. Sree Vrajesh Textile Mills Pvt. Ltd., Petlad.

IV. Huryana Spg. Mills.

- 24. Hissar Textile Mills, Hissar.
- 25. Elson Cotton Mills, Ballabhagarh.
- 26. Usha Spg. & Wvg, Mills, Faridabad.

#### V. Karnataka

 Sree Krishna Rajendra Mills Ltd. Mysore.

# VI. Madhya Pradesh

- 28. Hope Textile Unit No. 1. (Nandlal Bhandari Mills), Indore.
- Hope Textile Unit No. 2, (Rai Bahadur Kannaiyalal Bhandari Mills), Indore.

## VII. Maharashtra

- 30. Mukesh Textiles Mills (P) Ltd., Bombay.
- 31. Bradbury Mills Ltd., Bombay.
- 32. Kohinoor Mills Ltd., No. 3, Bombay.
- 33. Sreeniwas Cotton Mills Ltd., Bombay.
- 34. Aurangabad Zilla Sahakari Soot Girni Ltd., Aurangabad.
- 35. Kiran Spg. Mills, Thana.

### VIII. Orissa

- 36. Orissa Spinning Mills Co. Ltd., Rajgangapur, Orissa.
- Bhaskar Textile Mills Ltd., Jharsuguda.
- Kalinga Weavers Co-operative Spg. Mills Ltd., Dhenkani.

### IX. Rajasthan

- 39. Jaipur Spg. & Wvg. Mills Ltd., Jaipur,
- 40. Krishna Mills Ltd, Beawar, Rajasthan,

### X. Tamil Nadu

- 41. Binny Ltd. (Buckingham & Carnatic Mills Co. Ltd. Madras.
- 42. Sree Kothendaram Spg. Mills, Madurai,

- 43. Sri Padma Mills, Coimbatore.
- 44. Tamil Nadu Spg. Mills Ltd., Tirupur.
- 45. Sree Janardana Mill Pvt. Ltd., Coimbatore.
- 46. Jallaram Spg. Mills, Coimbatore.
- 47. Shree Katheri Textiles Pvt. Ltd, Coimbatore.
- 48. Govindharaj Spg. Mills, Tirupur.
- 49. Karur Mills Ltd., Karur. (T.N.).
- 50. Sree Hari Mills Pvt. Ltd (CCBE)
- 51. Sree Rangavilas Gng. Spg. & Wvg. Mills Ltd., Coimbatore.
- 52. Anandakumar Mills Ltd., (CBE),
- 53. Radha Spg. Mills Tirupur (TN).
  - 54. Senthuram Spg. Mills Pelladhi.

### XI. Uttar Pradesh

- 55. J. K. Mfrs. Ltd., Kanpur.
- Modi Spg. & Wvg. Mills Co. Ltd., Modinagar (Modi Yarn Mills No. 1, B Unit—

#### XII. West Bengal

- 57. Swan Mills Ltd, Unit Basanti Cotton Mills) Panihatti, Panihatti, Calcutta 24 Parganas.
- 58. Bangodaya Cotton Mills Ltd.,
- India Linoleum Ltd. Victoria Division) Shudhry, Howrah.
- 60. Poddar Project Ltd., Tartalla Road, Calcutta.

#### XIII. Delhi

61. Swatantra Bharat Mills, New Delhi

# XIV. Pondicherry

62. Anglo French Textiles Ltd. Pondicherry.